

१ अगस्त, १९६२ तक (१) सीमा क प्रतिक्रमण और (२) जन-धन की हानि के सम्बन्ध में सरकार ने पाकिस्तान सरकार को कितने विरोध पत्र भेजे ;

(ख) इस अवधि में पाकिस्तान ने भारत सरकार को कितने विरोध पत्र भेजे; और

(ग) उपरोक्त भाग (क) में उल्लिखित विरोध पत्रों में से ऐसे कितने विरोध पत्र हैं जिनका उत्तर पाकिस्तान सरकार ने नहीं दिया ?

**t[PROTEST NOTES SENT TO PAKISTAN ON BORDER VIOLATIONS**

374. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) the number of protest notes sent by Government to the Government of Pakistan regarding (i) border violations and (ii) loss of life and property in the years 1958-59, 1959-60, 1960-61, 1961-62 and till 1st August 1962;

(b) the number of protest notes sent by Pakistan to Government of India during the same period; and

(c) the number of protest notes referred to in part (a) above which were not replied to by the Government of Pakistan?]

**प्रधान मंत्री तथा वंदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) :** (क) से (ग) सूचना इकट्ठी की जा रही है और यथा समय सदन की मेज पर रख दी जायेगी ।

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) to (c) The information is being collected and will be laid on the Table of the House in due course.]

t[ ] English translation.

**PROCESSING OF IMPORT APPLICATIONS FROM SMALL-SCALE UNITS**

375. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether any time limits have been laid down for the completion of the various stages through which an import application from Small Scale Industry has to pass before a licence is finally despatched to the applicant and if so, the particulars thereof?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): Applications from Small Scale Industries for raw materials, machinery and components, duly supported by Essentiality Certificates from the State Directors of Industries/Handloom, State Drug Control Authorities, or Textile Commissioner, as the case may be, are dealt with in the regional offices or Headquarters office of the Import Trade Control Organisation in accordance with the procedure laid down in the Import Trade Control Policy Book (Red Book). Applications for licences for machine tools for value exceeding Rs. 50,000 are, however, made to the Development Wing (Tools Directorate). For the current licensing period the last dates prescribed for submitting application; for essentiality certificates and applications for import licences in respect of items other than capital equipment, are 31-5-62 and 15-8-62, respectively. No specific time limit has been laid down for issue of the licence by the Import Trade Control Organisation but the applications are disposed of by them expeditiously.

**राज्य सरकारों को हिन्दी में भेजे गये पत्र**

३७६. श्री नवाबसिंह चौहान : क्या सूचना तथा प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) उनके मन्त्रालय द्वारा गत तीन मास में उत्तर प्रदेश, बिहार, राजस्थान और मध्य प्रदेश को कितने पत्र तथा परिपत्र भेजे गये :